

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-V**

**Item No.-307**  
IB-433/ND/2020

**IN THE MATTER OF:**

RJ Packwells Pvt Ltd

Vs

Karn Laminators Pvt Ltd

....Applicant

....Respondent

**SECTION**

U/s 9 IBC code 2016

Order delivered on 12.03.2020

**CORAM:**

SHRI ABNI RANJAN KUMAR SINHA  
HON'BLE MEMBER (JUDICIAL)

SHRI K.K. VOHRA,  
HON'BLE MEMBER (TECHNICAL)

**PRESENT:**

For the Applicant : Adv. Neha

For the Respondent :

**ORDER**

Ld. Counsel for Operational Creditor has put in appearance and submitted that on 06.03.2020 she filed the supplementary affidavit. However, the same is not on record. Registry is directed to trace out the same and place it on record before the next date of hearing. List the case on 23.03.2020.

SD/-

(K.K. VOHRA)  
MEMBER (T)

SD/-

(ABNI RANJAN KUMAR SINHA)  
MEMBER (J)

(Khushboo)